

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 126(ND)/2015  
CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN  
MEMBER(J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY: **Focus Energy Ltd.**  
Vs.  
**M/s. Reebok India Ltd. & Ors.**

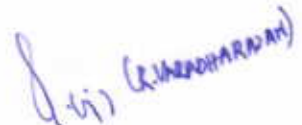
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Anand K. Ganesan Sandeep Rayprohit	[Adv.]	for - 10	Sandeep
2.	SHANKER SINGAL		Petitioner	Shankar
3.	ANKIT SINGAL	Adv	Petitioner	Ankit
4.	VASUHA SEN		PETITIONER	
5.	ABHAY PRATAP SINGH	Adv		Abhay
6.	N. Ganapathy Sr. (Adv.)		Respondent No. 11	
7.	Mehnaz Acharya (Adv.)			Mehnaz
8.	MANSUMYER SINGH, Adv		Respondent Nos. 1, 2, 3, 7, 8, 9	Mansumyer

**ORDER**

Learned counsel for Respondent No.10 filed rejoinder and served copies thereof to the other side. Learned counsel for the Respondent No.11 prays for some time to file rejoinder. One last opportunity is granted to the Respondent No. 11 to file rejoinder. Let rejoinder be filed within a week with a copy in advance to the counsel for the petitioner.

List on 1.8.2016 at 2.00 pm.



(R. VARDHARAJAN)  
MEMBER (J)



(S.K. MOHAPATRA)  
MEMBER (T)

Dated: 20/07/2016  
(Vidya)